

(क) क्या केन्द्रीय खादी कर्मचारी संघ के आह्वान पर खादी कर्मचारी संघ, बिहार के कर्मचारियों ने भी अप्रैल, 1972 में हड़ताल की थी ;

(ख) यदि हाँ, तो उनकी मुख्य माँगें क्या हैं और इम बारे में सरकार ने क्या कार्यवाही की है ;

(ग) उस हड़ताल में कितने कर्मचारी सम्मिलित हुए और इससे उस उद्योग एवं व्यवसाय को कितनी हानि उठानी पड़ी ; और

(घ) क्या इम हानि के लिए उत्तरदायी व्यक्तियों के विरुद्ध सरकार ने कोई कार्यवाही की है ?

श्रीसौमिक विकास मंत्रालय में उपमंत्री (श्री सिद्धेश्वर प्रसाद) : (क) में (घ) सूचना इकट्ठी की जा रही है, ममा पटल पर रख दी जायेगी।

Non-Utilisation of money set Apart for new Regional Laboratories And other Projects

4878. SHRI VISHWANATH PRATAP SINGH : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state the reasons for the non-utilization of Rs 250/- lakhs set other new projects ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY SHRI C. SUBRAMANIAM) A tentative provision of Rs 248.00 lakhs was made for setting up new projects/Regional Laboratories in the draft 4th Five Year Plan proposals of the C. S. I. R. The Board of Scientific and Industrial Research (BSIR) at its meeting held on 30th September, 1970 while considering the setting up of new Regional Laboratories and other new projects during the plan period decided that the Plan proposals should be examined from the point of view of priorities in relation to those of the country's economic development plan. The plan proposals of the CSIR are being scrutinised from this view point.

Evaluation of Research and Development Projects

4879. SHRI VISHWANATH PRATAP SINGH : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state the organisation responsible for the evaluation of various Research and Development projects ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) The Government have from time to time arranged for evaluation of the Research and Development activity of various Research and Development organisations by specially constituted teams of experts. There is, however, no single organisation responsible for the evaluation of the R&D work of all the R&D Organisations in the country. Because of the range and variety of scientific disciplines involved in such evaluation, there cannot be one single organisation adequate for such tasks. Periodic reviews of the working of various organisations or research institutes have been carried out. Thus the work of Council of Scientific & Industrial Research, Indian Council of Medical Research and Indian Council of Agricultural Research has been periodically reviewed by special Committees of experts. It has, however, to be remembered that criteria for evaluation of the work of different organisations cannot be the same.

Menaka Rocket

48 0. SHRI VISHWANATH PRATAP SINGH : Will the Minister of Atomic Energy be pleased to State :

(a) the probable reasons for the Menaka Rocket fired on February 15, 1972 developing dangerously high pressure in the chamber resulting in chamber failure;

(b) how this set back affect our capability of launching our own satellite by 1974; and

(c) the efforts being made so that such a failure does not recur ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFOR-

MATION AND BROADCASTING (SHRI-MATI INDIRA GANDHI). (a) There are several probable reasons for the failure of the Menaka Rocket fired on February 15, 1972 from Thumba, such as tolerances in the hardware chamber used, differences in process and production control in batch to batch preparation of the propellant, insufficient insulation thickness and variations in the properties of raw materials used in the propellant. Some, or all of these to varying degree, could have caused the failure. The Menaka rocket is not a proven system but is in a developmental stage, and failures of rockets in test firings at developmental stage are not uncommon.

(b) This failure does not affect in any way our programme for the development of capability for launching our own satellite.

(c) Several remedial steps have been taken to avoid such failures in future, these include the achievement of close tolerances using accurate dies, redesign of insulator with a higher factor of safety, static-tests of a few motors selected at random for determining their flight worthiness from a batch of motors produced and enhanced acceptance standards of propellant ingredients.

Utilisation of Licences Issued during 1971

488. DR. LAXMINARAIN PANDEYA, Minister of INDUSTRIAL DEVELOPMENT, be pleased to state the number of Industrial licences issued during the last three years and the number of licences which have been utilized?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) During the calendar years 1969, 1970 and 1971 the following number of industrial licences were issued -

Year.	No of Ind licences issued	(COB)
1969	221	18
1970.	263	123
1971	626	309
Total	1210	450

Out of the above, 450 licences have been issued for carrying on business. In respect of these the parties have either already established the capacities licensed to them or have taken effective steps for implementing the licensed capacities during the period of delicensing of industries concerned or otherwise during the period of exemption from the provisions of the Ind (D&R) Act.

In respect of the remaining licences, it is stated that generally the setting up of capacities in accordance with the licences issued takes about two to three years after issue of the industrial licences. The parties to whom licences have been issued from 1969 onwards are believed to be engaged in the process of setting up their capacities in most cases.

मध्य प्रदेश में टेलीफोन सुविधाओं की मांग

4883. डा० लक्ष्मीनारायण पांडेय : क्या संचार मंत्री यह बताने की कृपा करेंगे कि

(क) मध्य प्रदेश के इन्दौर तथा धार जिलों में फिन-किन स्थानों पर टेलीफोन एक्स-चेन्ज की मांग है तथा कब,

(ख) कहा-कहा मार्बजनिफ टेलीफोन (पब्लिक काल ऑफिस) की मांग है तथा कब,

(ग) फिन-किन स्थानों पर टेलीफोन एक्स-चेन्जों के विस्तार की मांग की गई तथा कब से, और

(घ) सरकार ने इस सम्बन्ध में क्या कार्यवाही की है ?

संचार मंत्री (श्री हेमवतीनन्दन बहुगुणा) (क) से (घ). एक विवरण सभा पटल पर रखा है। [प्रश्नालय में रखा गया। देखिये सहाय्य LT-1923/72]

पासपोर्ट या वीजा की प्रवधि समाप्त हो जाने के बाद भी भारत में रहने वाले विदेशी

4884. श्री ईंदर चौधरी क्या गृह मंत्री यह बताने की कृपा करेंगे कि :